NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.60/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M.

Name of the Company Under Section		Parmeshwar Das Agarwal & OrsVersus-Singhal Enterprises Pvt.Ltd & Ors 397/398		

Mr Acknerks dansji Sr AJV
Mr D. N. Sherme. AJV Jer &
Retitement 5

Mr. Wrishik Yanguly, Adv. Wrishik Yanguly, Adv

Resp. 2-4 9

ORDER

- Ld. Counsel for the petitioners and the respondent nos. 2 to 4 are present.
- Ld. Counsel of both the parties submitted that in compliance of Hon'ble High Court's order mediation process is pending before the Hon'ble Mr. Justice Probir Kr. Samanta (Retd.).

In view of the submissions of both the parties the case is adjourned to **07/02/2018**.

(Jinan K.R.) Member (J) (V.P.Singh)

Member (I)

2